

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – I

ITEM No.219- RST. A/8(AHM) 2024
In
CP(IB)/73(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

PHENIX BUILDING SOLUTIONS PRIVATE LIMITED
Vs
MASCOT SURYAPUR LLP

.....Applicant

.....Respondent

Order delivered on 01/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Tanaya Shah, Advocate
For the Respondent :

ORDER

RST.A/8(AHM) 2024

Learned Counsel for the applicant has filed a service report on 19.03.2024, vide inward diary No. D-2443. The same is taken on record.

None has appeared on behalf of the respondent.

We have heard the Counsel for the applicant and perused the records.

The order is reserved.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)